

# LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

6834

6834

## LOK SABHA

Friday, 29th April, 1955

The Lok Sabha met at Eleven of the Clock.

[Mr. SPEAKER in the Chair]

### QUESTIONS AND ANSWERS

(See Part I)

11-27 A.M.

#### MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 28th April, 1955, agreed without any amendment to the Sea Customs (Amendment) Bill, 1955, which was passed by the Lok Sabha at its sitting held on the 18th April, 1955."

#### UNIVERSITY GRANTS COMMISSION BILL

##### EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): With your permission, Sir, on behalf of Shri Gadgil, I beg to move:

"That the time appointed for the presentation of the Report

139 LSD.—1

of the Joint Committee on the Bill to make provision for the co-ordination and determination of standards in Universities and for that purpose, to establish a University Grants Commission, be extended upto the 30th July, 1955."

Shri T. B. Vittal Rao (Khammam): What are the grounds for the request for extension of time?

Dr. M. M. Das: I may submit that the Committee was appointed on 22nd March, 1955. The report of the Committee was asked for by the 30th April, 1955. The total number of sittings held so far is four. It has not been possible for the Committee to finish their business by this time because of the facts that so many important things were being discussed in the House and the Members wanted to take part in the very important Bills and also in the Budget discussion, etc. So it was not possible for the Committee to finish their business. So, on behalf of the Chairman of the Committee, I beg the House to give an extension of time.

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill to make provision for the co-ordination and determination of standards in Universities and for that purpose, to establish a University Grants Commission, be extended up to the 30th July, 1955".

The motion was adopted.